

Location of Fertiliser Plant in Alibag Taluka

*401. DR. BALDEV PRAKASH: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a deputation of Bombay "Bachao" Committee met the Minister with regard to the setting up of giant fertilizer and petro-chemical complex on the Bombay's door step in Alibag Taluka;

(b) whether Government have conducted studies on the pollution aspect of the plant and reached some conclusions; and

(c) whether it is not against the declared policy of Government which is to set up big projects away from the Metropolitan cities?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) No communication had been received from 'Bombay Bachao Committee' for meeting the Minister in deputation in regard to setting up of of the fertilizer plants in West Coast based on Bombay High gas for which Rewas is one of the many sites proposed.

However, the question regarding putting up of a West Coast gas based Petro-chemical complex, if any, is, itself, still under consideration of the Government.

(b) Yes Sir. Nevertheless as a measure of abundant caution, a high power Task Force has been set up to investigate into the environmental impact of the proposed Fertilizer Plants in order to arrive at the correct location for these plants.

(c) The Government will certainly keep in mind every aspect of the problem including the enunciation contained in the Industrial Policy resolution referred to in part (c) of

the question, while deciding about the location of the said fertilizer plants.

Advertisements issued in Souvenirs/ Bulletins of Political Parties by certain Companies

*402. SHRI AMARSINH V. RATHAWA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that some companies of which Shri J. C. Shah, Ex-Chief Justice of India, Shri H. M. Patel, Union Minister of Finance and Shri N. A. Palkhivala, present India's Ambassador to USA were directors had issued advertisements in the Souvenirs/Bulletins brought out by political parties during 1975, 1976 and 1977;

(b) if so, the details of the same and the action in the matter;

(c) whether any of these Companies or its directors have been issued show cause notices under the Companies Act;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

(b) Statement I showing the names of relevant companies is laid on the table of the House. This statement is prepared on the basis of the information received in the Department of Company Affairs upto 31-12-1977, and covers the period upto 31-3-1977 only. As regards the action in the matter, please see answer to parts (c) and (d) below.

(c) and (d). Yes, Sir. Show cause notices have been issued by the concerned Registrar of Companies only to companies which made payments of Rs. 1 lakh or more each. Statement II showing the names of such companies is laid on the table of the House. Copies of show cause notices have been sent to the Director of these companies except in the case of Shri N. A. Palkhivala;

(e) Does not arise

Statement I

Name of Director	Names of companies which had issued advertisements under reference.
Shri J. C. Shah . . .	1. Asian Cables Corporation Ltd.
Shri N. A. Palkhivala . . .	1. The Associated Cement Companies Ltd. 2. Indian Hotels Co. Ltd. 3. National Organic Chemicals Industries Ltd. 4. Tata Chemicals Ltd. 5. Tata Engineering & Locomotive Co. Ltd. 6. Tata Exports Ltd. 7. Tata Hydro Electric Power Supply Co. Ltd. 8. Tata Iron & Steel Co. Ltd. 9. Tata Sons Ltd. 10. Voltas Ltd. 11. The Svadeshi Mills Co. Ltd.
Shri H. M. Patel . . .	1. Scindia Steam Navigation Co. Ltd. 2. New Standard Engineering Co. Ltd. 3. Gujarat State Fertilizers Ltd. 4. Gujarat Machinery Manufactures Ltd. 5. Ahmedabad Cotton Mfg. Co. Ltd.

Statement II

Name of Director	Names of the companies to which show cause notices were issued.
Shri J. C. Shah . . .	1. Asian Cables Corporation Ltd.
Shri N. A. Palkhivala . . .	1. The Associated Cement Companies Ltd. 2. Indian Hotels Co. Ltd. 3. National Organic Chemicals Industries Ltd. 4. Tata Chemicals Ltd. 5. Tata Engineering & Locomotive Co. Ltd. 6. Tata Exports Ltd. 7. Tata Hydro Electric Power Supply Co. Ltd. 8. Tata Iron & Steel Co. Ltd. 9. Tata Sons Ltd. 10. Voltas Ltd.
Shri H. M. Patel . . .	1. Scindia Steam Navigation Co. Ltd.